भी राजीव

Declaration of Assets and Liabilities

					Year20	22
	i, Amey	VIKRAM	, son	/daughter/wife of	BRAT NAR	AYAN JHA
aged	27	years,	belonging	to BIHAR L	E 4 \$SLAT\$Y	e Assembly
service	and preser	itly working as	TRANSLA	TOR LENG-	(achah	*******
				movable, movab		
myself	, my spouse	and dependan	ts*:			
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21-2-22

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)



Sr. No.	Description	Sair	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	45,000	50,000	2,50,000		
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,000	10,000	6,00,000		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial BAJAJ Allian2 institutions, Use Insurance NSS, Postal -0381837757			L.1.c Policy - 75,00,00	ъ	
(v)	Motor Vehicles (details of make, etc.)	1.BAJAJ DOMINAR 2. MAHINDRI CENTURO	(car)	1. HERO Pleasure (Scooty)		
(vi)	Jewellery (give details of weight and value)	~ 50 gram			Ť	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

15/02/2022

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			MALANGIA, MA DHUBANI N 3.5 ACT N 855000	es .	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	/				
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_		Residence Double ston Building, Madhubar N 500 Sq N 45,5000	. ft.	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	/	/		- Control of the Cont	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 16/02/2022 天 20,000	
(a)	(i) Loans from Banks	ICICI CREDIT CARD		
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVCPV 3146P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		14.5
	(iv) Property Tax		

GPF/CPF/PRAN No.		[LOT	140	57	792	0			
Gender	:-	M		M/F)						
Date of Birth		1	7	0	4	12	9	9	4	(DD/MM/YYYY)
Class/Group	;-		В] (A	/B/C)					
Cadre	:-	Name and Address of the Owner, where the Owner, which is the Owner, where the Owner, which is the Owner, where the Owner, which is the Owner, which i	Marian Paternal State			100 miles 1 5 miles 10 miles		Emai	Total Control of the	ECRETARIAT

B.S.S.- Bihar Secretariat Service etc.)

Home District :- MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: .. AMEY VIKRAM ...

Designation: TRANSLATOR (ENGLISH - HINDI)

Department: PARLIAMENTARY ASSASRS

Note:

Place: PATNA

Date: 4 15/02/2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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